CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 20.7.2015

OA No.291/00154/2014 with MA No.291/00098/2014

None present for the applicant.
Mr. R.G.Khinchi, Counsel for respondents.

Repeatedly for the last several postings neither the applicant nor his counsel are present. It seems that the applicant is not interested to prosecute his matter. The OA is dismissed for non-prosecution of his case by the applicant.

(R.Ramanyjam) Member (A)

(Justice Haran-UI-Rashid)

Member ()

Adm/